

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **07.12.2022** (WEDNESDAY)
CHENNAI BENCH (VIRTUAL MODE)

10.30AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr.Naresh Salecha, Member (Technical)

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) No. 114/2022 & IA No. 1035 & 1036/2022	Mr. MKVN Murthy Vs Associated Broadcast Company Pvt Ltd.	Mr. SV Pravin Rathinam	

For Hearing (Part Heard)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2	Comp App (AT) (CH) (Ins) No.331/2022 & IA No. 739 & 740/2022	PP Bafna Ventures Pvt. Ltd. Vs Punjab National Bank & 3 Ors. WITH	Mr.Kaushik Ramaswamy Mr. Advait R	Mr. Y Suryanarayana- R1
3	Comp App (AT) (CH) (Ins) No.332/2022 & IA No. 741 & 742/2022	PP Bafna Ventures Pvt Ltd. Vs. Kotha Venkata Rao & 3 Ors	Mr.Kaushik Ramaswamy Mr. Advait R	Mr. Avinash Krishnan Ravi- R1

For Hearing:

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4	Comp App (AT) (CH) No.44/2021 IA No. 548/2021	Chalasani Udaya Shankar & 2 Ors Vs M/s. Lexus Technologies Pvt Ltd & 9 Ors	Mr. PBA Srinivasan	Mr. Avinash Krishnan Ravi- R1-R5
5	Comp App (AT) (CH) (Ins) No.9/2022 IA No. 18 & 20/2022	S. Rajendran Vs South India Hotels Private Limited & 8 Ors WITH	Ms. M. Savitha Devi	Mr. Rohan Rajasekaran- R1 Mr. Karuppaiah Meyyappan- R2 Mr. N.V. Prakash- R9
6	Comp App (AT) (CH) (Ins) No.1/2022 & IA No. 1,2,3,1022 & 1023/2022	SNJ Distillers Pvt Ltd Vs S. Rajendran	Ms. Avinash Krishnan Ravi, Jerin Asher Sojan, Vikram Veerasingam and	Ms. M Savitha Devi- R1 Mr. Rohan Rajasekaran- R2 Mr. Karuppaiah Meyyappan- R3 Mr. ML Ganesh- R10

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7	Comp App (AT) (CH) (Ins) No. 387/2022 & IA No. 921 & 922/2022	Mr VVV Satyanarayana Rao Vs India Infrastructure Finance Company Ltd.& 2 Ors.	Mr. Yogesh Jagia	Mr. Amir Bavani- R1 M/s Khaitan- R2 & R3
8	Comp App (AT) (CH) (Ins) No. 5/2022 & IA No. 12,13,14 & 15/2022	The Regional Provident Fund Commissioner- II & Anr Vs Finorchem Ltd	M/s K. Ramu & R.Vishnu	Mr. Ravi Rajagopalan R1
9	Comp App (AT) (CH) No.32/ 2022	Sivagnanagovindasamy Nambi Vs The Registrar of Companies, Chennai	Mr. CS K.Gaurav Kumar	
10	Comp App (AT) No 66/2022 & IA No 712/2022	K. Vaidyalingam & 5 Ors Vs SK. Ganesan & 9 Ors WITH	Mr. Hari Shankar Mani Mr. Avinash Krishnan Ravi	Dr KS.Ravichandran Ms. S Manjula Devi R1-R4
11	Comp App (AT) No 67/2022 & 713/2022	K. Vaidyalingam & 4 Ors Vs SK Ganesh & 9 Ors WITH	Mr. Hari Shankar Mani Mr. Avinash Krishnan Ravi	Dr KS.Ravichandran Ms. S Manjula Devi R1-R4
12	Comp App (AT) No 67/2022 & 713/2022	K. Vaidyalingam & 4 Ors Vs SK Ganesh & 9 Ors WITH	Mr. Hari Shankar Mani Mr. Avinash Krishnan Ravi	Dr KS.Ravichandran Ms. S Manjula Devi R1-R4
13	Comp App (AT) No 68/2022 & IA No 714/2022	K. Vaidyalingam & 5 Ors Vs SK Ganesh & 7 Ors WITH	Mr. Hari Shankar Mani Mr. Avinash Krishnan Ravi	Dr KS.Ravichandran Ms. S Manjula Devi R1-R4
14	Comp App (AT) No 69/2022 & IA No 715/2022	K. Subramani & 2 Ors VS SK Ganesh & 10 Ors WITH	Mr. SM.Vivekanandh	Dr. KS.Ravichandran Ms. S Manjula Devi R1-R4
15	Comp App (AT) No 70/2022 & IA No 716/2022	K. Subramani & 2 Ors Vs S. K. Ganesan & 8 Ors WITH	Mr. SM Vivekanandh	Dr. KS.Ravichandran Ms. S Manjula Devi R1-R4
16	Comp App (AT) (CH) No 71/2022 & IA No 717/2022	K. Subramani & 2 Ors Vs S. K. Ganesan & 11 Ors WITH	Mr. SM Vivekanandh	Dr. KS.Ravichandran Ms. S Manjula Devi R1-R4

17	Comp App (AT) (CH) No. 72/2022 & IA No 718/2022	K.Subramani & 2 Ors Vs SK Ganesh and 12 Ors WITH	Mr. SM Vivekanandh	Dr. KS.Ravichandran Ms. S Manjula Devi R1-R4
18	Comp App (AT) (CH) No 73/2022 & IA No 719/2022	K. Vaidyalingam & 5 Ors VS S. K. Ganesan & 5 Ors WITH	Mr. Hari Shankar Mani Mr. Avinash Krishnan Ravi	Dr. KS.Ravichandran Ms. S Manjula Devi R1-R4
19	Comp App (AT) (CH) No 74/2022 & IA No 720/2022	C Gopal Vs S.K. Ganesh & 13 Ors WITH	Mr. Ananth Merathia	Dr. KS Ravichandran Ms. S Manjula Devi R1-R4
20	Comp App (AT) (CH) No 75/2022 &IA No721/2022	C Gopal & Anr VS S.K. Ganesh & 13 Ors WITH	Mr. Ananth Merathia	Dr. KS Ravichandran Ms. S Manjula Devi R1-R4
21	Comp App (AT) (CH) No. 78/2022 & IA No 726,727/2022	S. Arun Vs SK Ganesh & 4 Ors WITH	Mr. SM Vivekanandh	Dr KS Ravichandran Ms. Manjula Devi R1-R4
22	Comp App (AT) (CH) No 80/2022& IA No 730/2022	K. Subramani Vs SK Ganesh & 3 Ors	Mr. SM Vivekanandh	Dr KS Ravichandran Ms. S Manjula Devi R1-R4
23	Comp App (AT) (CH) (Ins) No. 380/2022 & IA No. 897/2022	M/s Corporation Transstroy OJSC Vs Dr. G.V. Narasimha Rao & Anr WITH	Mr. Raja Shekar Rao Salvaji	Mr. Pradeep Joy- R1 Ms. Harshini Jhothiraman- R2
24	Comp App (AT) (CH) (Ins) No. 398/2022 & IA No. 948, 949 & 950/2022	M/s Corporation Transstroy OJSC Vs Dr. G.V. Narasimha Rao & Anr	Mr. Bikki Raveendra Babu	Mr. Pradeep Joy- R1 Ms. Harshini Jhothiraman- R2
25	Comp App (AT) (CH) (Ins) No. 353/2022 & IA No. 799/2022	Mr. K. Subramanian Vs. Mr. K. Parameswaran Nair & 5 Ors.	Mr. Mayan H Jain	
26	Comp. App (AT) (CH) (Ins) No.147/2022 & IA No.342 & 343/2022	Ferrous Metallic Enterprises & Anr. Vs Progressive Power Solution LLP & 9 Ors.	Mr.V. Ravi Kumar	Mr. Y. Suryanarayana- R2 Mr. Tepasvilal Deora- R8 Ms. N Madhusruthi- R10

For Hearing:

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
27	Comp App (AT) (CH) No. 47/2021 & IA No. 552/2021	Glowell Educare Pvt Ltd. Vs Joseph Mathew	Mr. Anil D. Nair	Mr. Shawn Jeff Christopher
28	Comp App (AT) (CH) (Ins) No. 325/2021 & IA No. 26,151, 674 & 675/2021	International Asset Reconstruction Company Pvt. Ltd. Vs Viceroy Hotels Ltd. & Anr. WITH	Mr. Shabbeer Ahmed	Mr. Ravi Rajagopalan- R1 M/s Vashi and Vashi- R3
29	Comp App (AT) (CH) (Ins) No. 331/2021 & IA No. 683, 684/2021 & 248/2022	Viceroy Hotel Employees Union Vs. Karuchola Koteswara Rao & 3 Ors. WITH	Ms. Varsha Balasubramaniam	Mr. Ravi Rajagopalan R1 Mr. Sriram Venkatavaradan- R2 Mr. P Ravicharan- R2
30	Comp App (AT) (CH) (Ins) No. 338/2021 & IA No 696, 697/2021 & 387/2022	A V Seshakumar Reddy Vs Viceroy Hotels Ltd. & 2 Ors.	Ms. Varsha Balasubramaniam	Mr. Ravi Rajagopalan R1 Mr. Sriram Venkatavaradan- R2 Mr. P Ravicharan- R3
31	Comp App (AT) (CH) (Ins) No. 248/2021 & IA No. 521/2021 & 522/2021	Triumph Commodities Pte Ltd Vs Naren Sheth RP Aster Pvt Ltd WITH	Mr. Avinash Krishnan Ravi	M/s JVL Bharati Mr. T Ravichandran
32	Comp App (AT) (CH) (Ins) No. 249/2021 & IA No. 523/2021 & 524/2021	Triumph Commodities Pte Ltd Vs Naren Sheth RP For Aster Pvt Ltd	Mr. Avinash Krishnan Ravi	M/s JVL Bharati Mr. T Ravichandran
33	Comp App (AT) (CH) (Ins) No. 292/2021 & IA No. 622,623 & 624/2021	Madurai Sundaramsankar Vs Committee of Creditors of Neueon Towers Ltd & Anr	Ramalingam & Associates	Ms. K Purna Chandra Rao- R2

Copy to:

By the order of Hon'ble Member (J)

(Chennai Bench)

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

1. For VC Link- vcnclatchennai5@gmail.com
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